

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 80 OF 2015

Dated: 15th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Ind Synergy Ltd.Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. C.K. Rai and
Mr. Paramhans for R-1
Ms. Superna Srivastava with
Ms. Neelmani Pant for R-2

ORDER

On the request of learned counsel for the respondent no.2, post this Appeal for hearing on **14th December, 2015.**

(I.J. Kapoor)
Technical Member
rkt/dk

(Justice Surendra Kumar)
Judicial Member